

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.04
I.A No. 132 of 2020 in
CP (IB) No.228/BB/2018

IN THE MATTER OF:

M/s. Indu Corporation Pvt Ltd

... Petitioner

v.

M/s. Bhuwalka Steel Industries Ltd

... Respondent

Order Under Section 9 of Insolvency & Bankruptcy Code, 2016, CIRP

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No. 228/BB/2018 is adjourned to 04.09.2021.


..19/08

BY ORDER
(COURT OFFICER)

Brunda